

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/124/CHE/2021 IN CP/158/IB/2018
NAME OF PETITIONER : Mr C Raja John
NAME OF RESPONDENT : R Raghavendran(RP), M/s Spring Field Shelters Pvt Ltd
SECTION : 60(5) (c) Of IBC 2016 R/w Rule 11 Of NCLT Rules 2016

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/125/CHE/2021 IN CP/158/IB/2018
NAME OF PETITIONER : R Dhinakaran
NAME OF RESPONDENT : R Raghavendran(RP), M/s Spring Field Shelters Pvt Ltd
SECTION : 60(5) (c) Of IBC 2016 R/w Rule 11 Of NCLT Rules 2016

IA/124/CHE/2021 IN CP/158/IB/2018

22

IA/125/CHE/2021 IN CP/158/IB/2018

23

COMMON ORDER

Ld. AR for the Applicant is present and Ld. Counsel for the Respondent Mr. B. Dhanaraj is also present through video conferencing mode.

This matter was posted today for appearance on the part of the Respondent and Mr. B. Dhanaraj, Advocate enters appearance on behalf of the Respondent and seeks some time to file Counter to this Application. Let the Counter be filed within a period of two weeks' from today.

Post this matter for consideration on **12.04.2021**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)